

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No:- 810 of 2022/RG/Gs Dated:- 21-07-2022

The Judicial Officers as stated in Column No. 4 (against each Programme) are hereby nominated to participate in the One day Refresher Training Programme / One day Workshop being organized by J&K Judicial Academy, on May 23rd July, 2022 & 30th of July 2022 :-

S.No (1)	Programme Name (2)	Date/ time and Venue (3)	Target Group (4)
1.	One day Refresher Training Programme on. a) Land Acquisition Laws and provisions relating to just compensation b) Execution of Award	23 rd July, 2022 10:00 AM Venue: J&K Judicial Academy, Srinagar campus (Through Physical Mode)	District Judges of Kashmir Province including those on deputation Annexure 'A'
2.	One day Workshop on Stress and Behavioural Management-Personal Care and Developing Self-Help Techniques.	30 th July, 2022 11:00 AM Venue: J&K Judicial Academy, Srinagar Campus. (Through Physical and Virtual Mode)	Civil Judges (Sr. Division and Jr. Division) of UTs of J&K and Ladakh Annexure "B"

By Order

13
(Sanjeev Gupta)
Registrar General

No:- 23041-52/RG/Gs Dated:- 21-7-2022

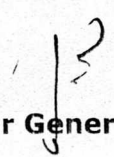
Copy to the:-

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to the Hon'ble Mrs. Justice Sindhu Sharma, Judge High Court of J&K and Ladakh.
3. Secretary to the Hon'ble, Mr. Justice Javed Iqbal Wani, Judge High Court of J&K and Ladakh.
4. Secretary to the Hon'ble Mr. Justice Wasim Sadiq Nargal, Judge High Court of J&K and Ladakh,
..... For information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh
6. Director, J&K Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers, accordingly.
7. All Pr. District and Sessions Judge, UT of J&K and UT of Ladakh.

8. Nominated Officers.

..... For information and necessary action.

9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.


Registrar General

ANNEXURE-A

List of Participants for 23rd July, 2022(Through Physical Mode)

S.No.	Name of Judicial Officer	Posting
1.	Mr. Abdul Rashid Malik	Principal District & Sessions Judge Pulwama
2.	Mr. Shujat Ali Khan	Member, J&K Special Tribunal, Srinagar
3.	Mr. Mohd. Yousuf Wani	Principal District & Sessions Judge Baramulla
4.	Mr. Tahir Khursheed Raina	Principal District & Sessions Judge Kulgam
5.	Mr. Tasleem Arif	Principal District & Sessions Judge Kupwara
6.	Mr. Naseer Ahmed Dar	Principal District & Sessions Judge Anantnag
7.	Mr. Jatinder Singh Jamwal	Special Judge Anti-Corruption (CBI Cases), Srinagar
8.	Mr. Chain Lal Bovaria	Special Judge Anti-Corruption Srinagar
9.	Mr. Riaz-ul-Haq Mirza	Principal District & Sessions Judge Shopian
10.	Mr. Aijaz Ahmed Khan	Principal District & Sessions Judge Judge Kargil
11.	Mr. Sunil Sangra	Addl. District & Sessions Judge Sopore
12.	Mr. Mohammad Rafiq Chak	Chairman J&K Sales Tax Appellate Tribunal
13.	Mr. Abdul Nasir	Addl. District Judge (Bank Cases) Srinagar

ANNEXURE-B

List of Participants for 30th July, 2022

(Through Physical Mode)

S.No.	Name of the Judicial Officer	Designation
1.	Mr. Ahsan ullah Parvez Malik	Special Mobile Magistrate Srinagar
2.	Mr. Iqbal Ahmed Masoodi	Forest Magistrate Srinagar
3.	Mr. Imtiaz Ahmed Lone	Sub Judge, Leave Reserve High Court Wing Srinagar
4.	Mr. Mansoor Ahmed Lone	Sub Judge, Baramulla
5.	Mr. Abdul Qayoom Mir	CJM Bandipora
6.	Mr. Manzoor Ahmad Zargar	CJM Kulgam
7.	Mr. Faizan-ul-Haq Iqbal	CJM Sopore
8.	Ms. Rafia Hassan	Sub Judge Bijbehara
9.	Mr. Aadil Mushtaq	Special Mobile Magistrate, Anantnag
10.	Mr. Fayaz Ahmed Quereshi	Judge Small Causes, Srinagar
11.	Mr. Sheikh Gowhar Hussain	Special Mobile Magistrate, Pulwama
12.	Mr. Javed Rana	Special Mobile Magistrate, Trehgam
13.	Mr. Jahangir Ahmed Bakshi	Special Mobile Magistrate, Budgam
14.	Mr. Manzoor Hussain	Sub Judge, Vailoo
15.	Mr. Iqbal Ahmed Akhoon	CJM Shopian
16.	Ms. Tabsum Qadir Parray	Sub Judge Chadoora
17.	Mr. Sajad-ur-Rehman	Special Mobile Magistrate Baramulla
18.	Mr. Deputy Kumar	Sub Judge Pattan
19.	Mr. Rajeev Kumar Tadyal	Sub Judge Kupwara
20.	Mr. Iqbal Rafiq Vakil	Munsiff Tangdhar
21.	Ms. Lubna Sultan	Addl. M.M Panthachowk
22.	Mr. Fidah Hussain Nayek	Principal Magistrate Juvenile Justice Board, Anantnag
23.	Mr. Junaid Imtiaz Mir	Munsiff Pampore
24.	Mr. Shafiq Ahmed Malik	1 st Add. Munsiff Srinagar
25.	Mr. Javed Ahmed Parray	Addl. Special Mobile Magistrate, Beerwah
26.	Mr. Shabir Ahmed Malik	Addl. Special Mobile Magistrate (T). Srinagar
27.	Ms. Shayesta Nazir	3 rd Addl. Munsiff, Srinagar
28.	Ms. Danishta Shafi	Munsiff, Magam
29.	Ms. Fakhur-un-Nissa	Addl. Special Mobile Magistrate, Ganderbal
30.	Ms. Farah Bashir	Munsiff, Char-i-Sharief
31.	Mr. Altaf Ahmad Mir	Munsiff, Tral
32.	Mr. Lakshay Badyal	Munsiff Dooru
33.	Mr. Kartar Singh	Munsiff Kangan
34.	Mr. Karan Bijyal	Munsiff Qazigund
35.	Mr. Manmohan Kumar	Addl. Mobile magistrate, Pahalgam
36.	Mr. Mohd. Waseem Mirza	Munsiff Ganderbal

(Through Virtual Mode)

S.No.	Name of Judicial Officer	Designation
1.	Ms. Arti Mohan	Electricity Magistrate Jammu
2.	Mr. Vinod Kumar	Sub Judge LRP High Court Jammu
3.	Mr. Pawan Kumar Sharma	Special Mobile Magistrate Rajouri
4.	Mr. Susheel Singh	Special Mobile Magistrate Jammu
5.	Mr. Khem Raj Sharma	Special Mobile Magistrate (Passenger Tax) Jammu
6.	Mr. Ramesh Lal	Sub Judge Batote
7.	Mr. Manzoor Ahmed Khan	Sub Judge Surankote
8.	Ms. Preet Simran Kour	Special Mobile Magistrate, Udhampur
9.	Mr. Umesh Sharma	Excise Magistrate Jammu
10.	Ms. Anjana Rajput	Special Mobile Magistrate, Kathua
11.	Mr. Munsih Kumar Manhas	Special Mobile Magistrate, Baderwah
12.	Mr. Sarfaraz Nawaz	Special Mobile Magistrate, Poonch
13.	Mr. Tswang Phantsog	CJM Kargil
14.	Ms. Phuntsog Angmo	Special Mobile Magistrate, Leh
15.	Ms. Samriti Sharma	Sub Judge Ramnagar
16.	Ms. Sumati Sharma	Sub Judge Baderwah
17.	Ms. Madhu Sharma	Munsiff Majalta
18.	Mr. Jeevan Kumar	Munsiff Basohli
19.	Ms. Arti Devi	Munsiff Reasi
20.	Ms. Jyoti Bhagat	Principal Magistrate Juvenile Justice Board, Jammu
21.	Mr. Tabraiz Ahmed	Munsiff Addl. M.M Surankote
22.	Ms. Rajni Bhagat	Munsiff Mahanpur
23.	Mr. Brij Raj Singh	District Mobile Magistrate (Traffic) Kathua
24.	Ms. Shabnam Sheikh	Munsiff Billawar
25.	Mr. Wangial Tsering	Munsiff Nobra
26.	Mr. Moneer Ahmed	Munsiff Sanku
27.	Ms. Kamiya Singh Andotra	Munsiff Kalakote
28.	Mr. Ch. Ghulam Murtaza	District Mobile Magistrate (Traffic) Rajouri
29.	Mr. Sidhant Vaid	Munsiff R.S. Pura
30.	Ms. Masrat Jabeen	Munsiff Sumbal
31.	Ms. Maleeka Sharma	Munsiff Udhampur
32.	Ms. Asma Choudhary	Munsiff Bishnah
33.	Mr. Anjeet Singh	Munsiff, Ukhral
34.	Mr. Tarun Mahajan	Munsiff, Budhal
35.	Ms. Rashi Verma	Addl. Munsiff, Samba
36.	Ms. Shilpa Dogra	Munsiff, Sundarbani
37.	Ms. Neena Thakur	Addl. Special Mobile Magistrate, Doda
38.	Ms. Himani Parihar	Munsiff Akhnoor
39.	Ms. Saloni Anand	Munsiff, Banihal
40.	Mr. Ahtaz Ahmed	Munsiff, Bani
41.	Ms. Bhanu Bhasin	Addl. Mobile Magistrate (Traffic) Jammu
42.	Ms. Shazia Chowdhary	Munsiff Mendhar
43.	Ms. Mahjabeen Akhter	Munsiff Kishtwar
44.	Mr. Mahavir Singh	Munsiff Mahore
45.	Ms. Deldan Angmo	Munsiff Addl. Mobile Magistrate Drass